

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:1903
ANSWERED ON:08.03.2013
PURCHASE OF COMPUTER FOR PANCHAYATS
Guddu Shri Premchandra

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether certain cases of gross irregularities have come to the notice of the Government regarding purchase of computers for incorporating panchayats in national e-governance in Madhya Pradesh;
- (b) if so, the details thereof; and
- (c) the action taken/proposed to be taken by the Government thereon?

Answer

MINISTER OF PANCHAYATI RAJ (SHRI V.KISHORE CHANDRA DEO)

(a) to (c): This Ministry did not receive any intimation regarding irregularities in purchase of computers for Panchayats in national e-governance in Madhya Pradesh. However, this question was forwarded to Government of Madhya Pradesh for their comments. Government of Madhya Pradesh has intimated on 06th March, 2013 that they had received a complaint from the same Hon'ble Member of Parliament and an inquiry was conducted by the District Administration, Ujjain and examined by the technical experts. No irregularities were found in the process of procurement. They have further informed that wherever there was any discrepancy, directions were given to rectify the same.